

(c) and (d) NH-47 (NH-66) from Walayar to Aroor is maintained properly by NHAI and the road is now in good trafficable condition. NH-17 from Kerala-Karnataka Border to Tamil Nadu Border was taken up by NHAI for 4 laning but due to prolonged land acquisition problems, the road was handed over back to the Public Works Department (PWD) of the State Government of Kerala and responsibility of the maintenance is now with the latter.

#### **Road accidents in Delhi**

2447. SHRI BAISHNAB PARIDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether deaths caused by road accidents have gone up unabated in Delhi;
- (b) if so, the number of such deaths during the last five years along with its main causes;
- (c) whether Government has devised some action plan to guard against such untimely deaths; and
- (d) how far the number of such road accidental deaths in the Delhi region, have been controlled as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) No sir. As per annual publication "Road Accident in India" published by Transport Research Wing of this Ministry, the number of persons killed in road accidents in Delhi during the last five calendar years (2009-2013) is shown in the Table-I below:

*Table I: Number of persons killed in road accidents in Delhi — 2009 to 2013*

Year	Number of persons killed in Road Accidents in Delhi
2009	2,325
2010	2153
2011	2,065
2012	1,866
2013	1,820

As per information received from the office of the Deputy Commissioner of Police, Traffic (Head Quarters), New Delhi for the calendar year 2013, causes of fatality in road accidents is shown in Table-II below:

*Table-II: Causes of persons killed in road accidents in Delhi for the calendar year 2013*

Causes of road accidents	Total Number of persons killed
Drivers' Fault	986
Fault of Cyclist	-
Fault of Pedestrian	-
Defect in condition of Motor Vehicle	4
Defect in Road Condition	-
Weather condition	25
All other Causes*	805
<b>TOTAL</b>	<b>1,820</b>

\* includes fault of Driver of other Vehicles, fault of passengers, poor light condition, falling of Boulders, Neglect of civic bodies, stray animals, other causes and causes not known.

(c) and (d) Ministry of Road Transport and Highways has formulated a multi-pronged strategy to address the issue of road safety based on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care. The consolidated recommendations regarding recommending various short term and long term measures has been advised to the States for implementation. In spite of increasing motorization, the road accident fatality data shows a downward trend.

#### **Deaths during ship breaking**

2448. SHRI BAISHNAB PARIDA: Will the Minister of SHIPPING be pleased to state:

(a) whether some deaths have been reported during the process of ship breaking at the ship breaking ports in the country, if so, the details thereof;

(b) whether proper precautionary action plan has not been installed at such places to control such deaths; and

(c) if so, the action plan of Government to work out a strategy to ensure that the people entrusted with each jobs are not harmed in any manner during the process of ship breaking?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) Yes, Sir. It has been reported that 13 workers